

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-636(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE PARTIES: Achievers Research and Education Consultancy Services
Pvt. Ltd.
v/s.
RoC, Pune

SECTION : 252 of Companies Act 2013.

ORDER

This Company Petition is **allowed**, vide separate order, imposing costs of
₹200,000, payable to NCLT, within 15 days hereof.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)